

Twenty-Third, Twenty-Fourth, Twenty-fifth, Twenty-Sixth, Twenty-Seventh and Twenty-Eighth Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Human Resource Development on the Action Taken by the Government on the Committee's recommendations on the Demands for Grants 1994-95, of the Departments of Education, Health, Culture, Youth Affairs and Sports, Women and Child Development and Family Welfare.

THE DEPUTY CHAIRMAN: Some Members would be retiring while we will be in the inter-session. They are hardly over here. I think when they are present here, the House will give them a farewell, which is customary, because some part of the House retired in between. But at the moment, they are not here. So, we will do it when the time comes. [सिकन्दर बख्त जी, आप कुछ कहना चाह रहे हैं ?]

विपक्ष के नेता (श्री सिकन्दर बख्त) मुझे यह कहना है कि यह जो माधवराव सिधिया जी का जो बिल—यूनिवर्सिटी ग्रांट्स कमिशन का है, उसके बाद यह सेलेक्ट कमेटी के मिलसिले में मुझे कुछ कहना है।

† [श्री सिकन्दर बख्त : बھتیر ہوتا ہے کہ یہ جو مار ہوا اور سندھیاجی کا جو مل۔
"یونیورسٹی گرانٹس کمیشن" کا ہے اس کے بعد
یہ سلیبلٹ کمیشن کے سلسلہ میں مجھے
کچھ کہنا ہے۔]

SHRI S. JAIPAL REDDY (Andhra Pradesh): Madam, I tabled an amendment.

THE DEPUTY CHAIRMAN: I know. But, shall I...

SHRI S. JAIPAL REDDY: I have tabled an amendment.

THE DEPUTY CHAIRMAN: Jaipalji, there was a Bill yesterday which I allowed the Minister of State for Human Resource Development to withdraw, the University... (Interruptions) Jaipalji, may I have your attention, please?

SHRI S. JAIPAL REDDY: Yes, Madam.

THE DEPUTY CHAIRMAN: Okay.

श्री सिकंदर बख्त : सदर साहिबा, ...

[श्री सिकंदर बख्त :
صدر صاف ہے۔]

THE DEPUTY CHAIRMAN: I am trying to tell you what we have to do. This Bill is only for introduction, not for consideration, because yesterday we allowed her to withdraw that Bill so that she can introduce it today. We are not taking it up for consideration. It is only for introduction. So, it can be circulated to everyone. Kumari Selja, please.

*The University Grants Commission
(Amendment) Bill, 1995*

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): Madam, I beg to move for leave to introduce a Bill further to amend the University Grants Commission Act, 1956.

The question was put and the motion was adopted

KUMARI SELJA: Madam, I introduce the Bill.

SHRI S. JAIPAL REDDY: Madam, we can't table the amendment unless she... (Interruptions)

†[] Transliteration in Arabic script.

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THE DEPUTY CHAIRMAN: Unless she moves a motion for reference of the Bill, you can't. So, shall we take it up now or after this session? Shrimati Krishna Sahi, please.

THE PATENTS (AMENDMENT) BILL, 1995

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): Madam, I beg to move:

"That the Bill further to amend the Patents Act, 1970, as passed by the Lok Sabha, be referred to a Select Committee of the Rajya Sabha consisting of 11 members, namely:—

1. Dr. Murli Manohar Joshi
2. Shri K. R. Malkani
3. Prof. M. G. K. Menon
4. Shri Pasumpon Tha. Kiruttinan
5. Shri Ashok Mitra
6. Shri P. Upendra
7. Shri V. Kishore Chandra S. Deo
8. Shri V. Narayanasamy
9. Syed Sibtey Razi
10. Shri Surinder Kumar Singla
11. Shri R. K. Dhawan

with instructions to report by the first day of the next Session."

विपक्ष के नेता (श्री त्रिकुन्दर बख्त): सदर साहिबा, इसमें हमें सख्त ऐतराज है।... (व्यवधान)

† [شری سکندر بخت : صدر صاحبہ - اس میں ہمیں سخت اعتراض ہے۔۔۔ "مداخلت"]

SHRI JAIPAL REDDY (Andhra Pradesh): We have an amendment. You may call all the persons in order to explain our amendments.

THE DEPUTY CHAIRMAN: Okay. I shall call Sikander Bakht Sahab, then you and him, accordingly. We will do it in a proper order so that you can express... (Interruptions)...

श्री सिकन्दर बख्त : सदर साहिबा, पेटेंट बिल के सिलसिले में कलिंग पार्टी अलग-अलग किस्म के कमालात का इजहार कर चुकी है। लोक सभा में यह बिल पास हो चुका है। यहां तारीख तय हो चुकी है कि किस तारीख को इसको यहां लाया जाएगा। बी.ए.सी. की कमेटी में फॉर्मली तारीख तय हुई। यहां तो आया नहीं तीन तारीख का, जिस तरह से आना चाहिए। आज यह तजवीज आई है और हैरतअंगेज बात है कि बहुत सारी नेशनल पार्टियों का तो नाम ही नहीं है उसमें। ऐसे बुजुर्ग का नाम मौजूद है जिसका किसी भी दूसरी पार्टी से किसी से ताल्लुक नहीं है। एक ग्रुप बना हुआ है इंडिपेंडेंट लोगों का, उस ग्रुप से भी किसी का ताल्लुक नहीं है। इसलिए फॉर्मली अमेंडमेंट मूव करना चाहता हूं। हमारे लिए यह एक उलझन की बात है कि हम किसी नाम को निकालने की कहें। लेकिन बुनियादी बात यह है कि यहां पार्टीज हैं। तो यह ग्रुप है इंडिपेंडेंट्स का, दस के करीब आदमियों का। कोई रिप्रेजेंटेशन नहीं है। एस.जे.पी. का कोई रिप्रेजेंटेशन इस कमेटी में नहीं है, एस.पी. का कोई नहीं है, सी.पी.आई. का कोई नहीं है, ए.आई.डी.एम.के. का कोई नहीं है। लिहाजा मैं फॉर्मली यह अमेंडमेंट मूव करना चाहता हूं कि इसमें एस.जे.पी. से दिग्विजय सिंह साहब का नाम रखा जाए, एस.पी. से जनेश्वर-